- (b) if so, the details thereof; and
- (c) if not, the reasons therefor?

THE MINISTER OF STATE IN THE MINISTRY OF HOME AFFAIRS (SHRI G. KISHAN REDDY): (a) to (c) The responsibility of equipping the State Police Forces lies with the State Governments by virtue of 'Police' being a State subject. However, Government of India supplements the efforts of State Governments by providing Central assistance under the scheme of 'Assistance to States for Modernisation of Police' to strengthen police infrastructure. Under the scheme the State Government formulates State Action Plans (SAPs) as per their strategic priorities and requirements. SAP of Uttar Pradesh has been approved by this Ministry. The SAP of Uttar Pradesh for 2019-20 includes weaponry, 3D Laser Scanner, Drone Neutralizer, Postmortem Kits, Bomb Disposal and Detection Squad (BDDS) vehicle, Automated Multi-Modal Biometric Identification System (AMBIS), Mobile Data Terminals (MDT) etc. Uttar Pradesh has been allocated an amount of ₹ 63.19 crores in 2019-20 out of which ₹ 47.39 crores has been released.

Border dispute between Maharashtra and Karnataka

†1316. SHRI NARAYAN RANE: Will the Minister of HOME AFFAIRS be pleased to state:

- (a) whether Government proposes to declare Bijapur, Dharwad, Karwar and Belgaum districts, which were transferred from Bombay State to Mysore State, as Union Territories until the Maharashtra and Karnataka border dispute gets resolved in the Supreme Court;
 - (b) if so, the details thereof; and
 - (c) if not, the reasons therefor?

THE MINISTER OF STATE IN THE MINISTRY OF HOME AFFAIRS (SHRI NITYANAND RAI): (a) There is no such proposal under consideration.

- (b) Question does not arise.
- (c) The matter is presently *sub-judice*.

Duty allowance of Home Guards in UTs

†1317. SHRI MOTILAL VORA: Will the Minister of HOME AFFAIRS be pleased to state:

(a) the duty allowances being provided to the Home Guards in Union Territories, at present;

[†]Original notice of the question was received in Hindi.